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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

T.P. No. 75/NCLT/AHM/2017 (New)
Madhya Pradesh High Court Indore Bench C.P. No. 46/2016 (Old)

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.05.2017**

Name of the Company:

Parvati Sweetners & Power Ltd.

Section of the Companies Act:

Section 391-394 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.

2.


ORDER

None present for Petitioner.

The record in CP no. 42/2016 on the file of Hon'ble High Court of Madhya Pradesh High Court Indore Bench is necessary for passing orders in this matter. Hence, Registry is directed to request the Registrar General, High Court of Madhya Pradesh High Court Indore Bench to send the record in CP no. 42/2016 to this Tribunal.

Registry is directed to issue notice to the petitioner to appear before this Tribunal either through person or through professional.

List the matter on 03.08.2017


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 31st day of May, 2017.